

(c) the time by which this facility is likely to be provided ?

**THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI V.N. GADGIL)** (a) Yes, Sir. There is a proposal under consideration to introduce direct dialling telephone facility between India and Pakistan.

(b) Technical arrangements for signalling compatibility, routing scheme and charging scheme are being worked out. After resolving these technical problems the matter will be further examined to finalise the names of the cities likely to be connected.

(c) It is not possible at present to specify any time frame.

**Recovery of Un-Intended Profits from Drug Manufacturers**

351. **SHRI ANAND SINGH :**  
**SHRI NAWAL KISHORE SHARMA :**

Will the Minister of **CHEMICALS AND FERTILIZERS** be pleased to state :

(a) whether any specific steps have been taken during the past four months to recover unintended profits from the various drug manufacturers ; if so the details thereof ;

(b) the total estimated unintended profits that have accrued to the various drug manufacturers during the past five years ; and

(c) how much of the unintended profits have so far been recovered from the manufacturers ?

**THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI VASANT SATHE)** (a) to (c) Notices for recovery of unintended benefits to the manufacturers of formulations based on Dexamethasone Gentamycin, Clofazimine, Metronidazole Metroni-

dazole Benzoxylate Ampicillin Trihydrate, Ampicillin Anhydrous, Amoxycillin Toohydrate Salbutamol, Fluocinolone, Acetamide and manufacturers of bulk drugs Aspirin, Vitamin A, Dapsone and Chloroquin Phosphate have been issued.

In several of these case the unintended benefit has been worked out based on available information and communicated to the concerned parties. The due process of recovery, if any, is on.

**Reduction of Time for Concessional Half Rate Std Calls**

352. **SHRI ANAND SINGH :**  
**SHRI K.A. RAJAN :**  
**SHRI MADHAVRAO SCINDIA :**

Will the Minister of **COMMUNICATIONS** be pleased to state :

(a) whether it is a fact that the time for concessional half rate trunk telephone calls has been drastically reduced, from 7.00 p.m. to 8.00 a.m. on working days to 10.00 p.m. to 5.00 a.m. ;

(b) if so, the main reasons for the change ; and

(c) how far this change has brought the trunk telephone facility beyond the reach of the economically backward section of the society ?

**THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI V.N. GADGIL)** (a) Yes, Sir.

(b) The change in the concessional tariff period has been brought to remove the difficulty in bringing the adequate operative staff at night.

(c) This change has not brought the trunk telephone facility beyond the reach of the economically backward section of the society as the concessional tariff period has

not been withdrawn totally. Also, no tariff change has been brought in STD service.

**Anti-Pollution Equipment Supplied by U.S. Firm to Desu**

353. SHRI ANAND SINGH : Will the Minister of ENERGY be pleased to state :

(a) whether it is a fact that the anti-pollution equipment supplied by the American firm to DESU has failed to control the air-pollution by smoke and dust from Indraprastha Power Plant ;

(b) if so, whether the American firm has declined to undertake responsibility for its failure ; and

(c) Government's reaction to this response of the US firm ?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI ARIF MOHAMMAD KHAN) (a) It has been possible to curtail dust emission from the chimneys of I.P. Station as a result of installation of anti-pollution equipment, but this has not been fully successful.

(b) and (c) The firm has recently agreed to discuss the outstanding issues with DESU with a view to resolve time.

**Loan Licences issued to IDPL**

354. SHRI CHINTAMANI JENA : Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state :

(a) the details of loan licences issued to IDPL on small scale drug units ;

(b) the names and quantity of the products got manufactured by them on loan licences during last five years ; and

(c) the price paid to small scale units vis-a-vis price at which it was marked by IDPL

alongwith the unintended profit accrued to IDPL ?

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI VASANT SATHE) (a) to (c) The information is being will be laid on the Table of the House.

**Comprehensive Legislation for the Welfare of Brick Kiln Workers**

355. SHRI CHINTAMANI JENA : Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether the Tripartite Committee on the brick kiln industry have agreed on the need for comprehensive separate legislation for the welfare of brick kiln workers ;

(b) if so, what are the broad outlines of the suggestions made ; and

(c) by when legislation is likely to be introduced ?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND REHABILITATION (SHRI DHARMAVIR) (a) to (c) The Tripartite Committee on brick kiln industry has not yet submitted its report to the Government in the matter.

**Estimated requirement and target of coal production during 1984-85**

356. SHRI CHINTAMANI JENA : Will the Minister of ENERGY be pleased to state :

(a) the estimated requirement of coal for the year 1984-85 ;

(b) the target fixed for the production of coal during the year 1984-85 to meet the requirement ;

(c) whether it is a fact that the target fixed earlier has been reduced ; and